

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 12758/2024

(Arising out of impugned interim order dated 28-08-2024 in CRLOP No. 17762/2024 passed by the High Court of Judicature at Madras)

M.S. JAFFAR SAIT

Petitioner(s)

VERSUS

THE DIRECTORATE OF ENFORCEMENT

Respondent(s)

(IA No. 196128/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 196127/2024 - PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER)

Date : 04-10-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

Mr. Siddharth Luthra, Sr. Adv.

Mr. R Balasubramanian, Sr. Adv.

Mr. Mubarak Ahmad, Adv.

Dr. Ram Sankar, Adv.

Mrs. Harini Ramsankar, Adv.

Mr. B Venkatraman, Adv.

Ms. Sujatha Bagadhi, Adv.

Ms. Sanya Minhas, Adv.

Mr. S R Babu, Adv.

Mr. K Deepan, Adv.

Mr. Ayush Agarwal, Adv.

Mr. Kari R Rustomkhan, Adv.

Mr. Suhail Ahmad, Adv.

Mr. G Jai Singh, Adv.

Mr. Muthu Ganesa Pandian, Adv.

For M/S. Ram Sankar & Co, AOR

For Respondent(s)

Mr. Zoheb Hussain, Adv.

Mr. Annam Venkatesh, Adv.

Mr. Vivek Gurnani, Adv.

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the last date of hearing, we have perused the report submitted by the Registrar General of the High Court of Judicature at Madras.

The report indicates that Criminal O.P.No.0017762 of 2024 was earlier allowed by the concerned Bench of the High Court of Judicature at Madras. The prayer in that Criminal O.P. was for quashing of the ECIR. Several issues will have to be gone into including the issue of the manner in which orders have been passed by the High Court.

List for hearing at the end of the Cause List on 22nd November, 2024.

In the meanwhile, ECIR No.CEZ0-I/35/2020 dated 22nd June, 2020 and all proceedings based on the said ECIR will remain stayed. Even further proceedings of Criminal O.P.No.0017762 of 2024 will remain stayed.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER